

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
COURT 1

(MP) CP(IB) 66 of 2020

Coram: **MADAN B. GOSAVI, MEMBER (JUDICIAL)**
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.02.2021**

Name of the Company:

Polysquare LLP
V/s
Dash Paper Plast Pvt Ltd

Section:


9 of Insolvency and Bankruptcy Code, 2016

ORDER

Learned Counsel Dr. Kamlesh Vaidankar appeared for the Operational Creditor.

The matter stands adjourned to 26.03.2021 for further consideration.


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)

Dated this the 19th day of February, 2021.